

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

NO: 197

Dated: 21-08-2020

Consequent upon the promotions of Junior Scale Stenographers as PA-Cum-Senior Scale Stenographers in their own pay and grade and Steno Typists to the posts of Junior Scale Stenographers in the pay Level-6B (35600-112800) in Jammu division, vide order No. 187 dated 19.08.2020, the following transfers and postings of Senior Scale Stenographers, Junior Scale Stenographers and Steno Typists in Jammu division are made in the interest of administration:

(A) Senior Scale Stenographers

- 1) Shri Joginder Kumar Sharma, Junior Scale Stenographer, Addl. District & Sessions Court (FT), Doda upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Samba vice Shri Devinder Singh.
- 2) Shri Ravi Kumar, Junior Scale Stenographer posted in the Court of Sub Judge, Batote upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Addl. District & Sessions Judge, Doda vice Shri Ramesh Khajuria.
- 3) Shri Rattan Lal presently posted as incharge Senior Scale Stenographer in the Court of PDJ, Ramban upon his promotion as Senior Scale Stenographer in his own pay and grade is posted as P.A.-cum-Senior Scale Stenographer in the same court.
- 4) Shri Shashi Paul presently posted as incharge Senior Scale Stenographer in the Court of Addl. District & Sessions Judge, Rajouri upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-Cum-Senior Scale Stenographer in the Family Court, Jammu against the newly created post of Senior Scale Stenographer.
- 5) Shri Ramesh Khajuria presently posted as incharge Senior Scale Stenographer in the Court of Addl. District & Sessions Judge, Doda upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Reasi vice Shri Pinkle Mangotra.
- 6) Shri Pinkle Mangotra, P.A.-cum-Senior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Reasi is transferred and posted as such in the Motor Accidents Claims Tribunal, Jammu vice Shri Rajinder Singh.
- 7) Shri Devinder Singh, P.A.-cum-Senior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Samba is posted as Executive Assistant in the same Court vice Shri Pritam Lal.
- 8) Shri Sunil Sharma, P.A.-Cum-Senior Scale Stenographer posted in the Court of Additional Judge, Matrimonial cases, Jammu is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Rajouri vice Shri Jai Kumar.

- 9) Shri Pritam Lal, Executive Assistant posted in the Court of Principal District & Sessions Judge, Samba is transferred and posted as P.A.-Cum-Senior Scale Stenographer in the Family Court, Jammu against the newly created post of Senior Scale Stenographer.
- 10) Shri Rajinder Singh, P.A.-cum-Senior Scale Stenographer posted in the Motor Accidents Claims Tribunal, Jammu is transferred and posted as such in the Court of Additional District & Sessions Judge, Rajouri vice Shri Shashi Paul.
- 11) Shri Jai Kumar, Executive Assistant posted in the Court of Principal District & Sessions Judge, Rajouri is transferred and posted as P.A.-Cum-Senior Scale Stenographer in the Court of Additional Judge, Matrimonial cases, Jammu vice Shri Sunil Sharma.

(B) Junior Scale Stenographers

- 12) Shri Sumit Sangra presently posted as incharge Junior Scale Stenographer in the Court of Sub Judge, Baderwah upon his promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is posted as such in the same Court.
- 13) Ms Reecha Sharma presently posted as incharge Junior Scale Stenographer in the Court of Sub Judge, Katra upon her promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is posted as such in the same Court.
- 14) Ms Nidhi, Steno Typist, Munsiff Court, R.S.Pura upon her promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is transferred and posted as such in the Court of Chief Judicial Magistrate, Samba against the available vacancy.
- 15) Shri Sushant Chalotra, Steno Typist, Munsiff Court, Kotranka upon his promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is transferred and posted as such in the Court of Additional District & Sessions Judge (FT), Doda against the available vacancy.
- 16) Ms Monika Sharma, Steno Typist, Addl. Special Mobile Magistrate Court, Udampur upon her promotion as Junior Scale Stenographer in the pay Level Level-6B (35600-112800) is transferred and posted as such in the Court of Special Mobile Magistrate, Udampur against the available vacancy.
- 17) Shri Divakar Sharma, Steno Typist in the Court of Munsiff/JMIC, Budhal upon his promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is transferred and posted as such in the Court of Chief Judicial Magistrate, Doda against the available vacancy.
- 18) Shri Swaraj Singh, Steno Typist in the Court of Munsiff/JMIC, Samba upon his promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is transferred and posted as such in the Court of Sub Judge, Batote against the available vacancy.
- 19) Shri Mangal Kumar, Junior Scale Stenographer, Sub Judge Court, Ramnagar and Shri Amit Kumar, Junior Scale Stenographer, CJM Court, Poonch shall swap their place of postings.
- 20) Shri Vishal Uppal, Junior Scale Stenographer Railway Court, Jammu and Ms Manpreet Kour, Junior Scale Stenographer CJM Court, Kathua shall swap their place of postings.

(C) Steno Typists

- 21) Shri Ankush Kumar, Steno Typist, Munsiff Mobile Magistrate (Traffic) Court, Doda is transferred and posted as such in the Court of Munsiff/JMIC, Samba against the available vacancy.
- 22) Shri Riaz Mohd., Steno Typist, Munsiff Court, Mahanpur is transferred and posted as such in the Court of Munsiff/JMIC, Hiranagar vice Shri Rahul Sharma.
- 23) Shri Rahul Sharma, Steno Typist, Munsiff Court, Hiranagar is transferred and posted as such in the Court of 3rd Additional Munsiff, Jammu against the available vacancy.

- 24) Shri Sandeep Kumar, Steno Typist, Munsiff Court, Gandoh is transferred and posted as such in the Court of Addl. Special Mobile Magistrate, Doda against the available vacancy.
- 25) Shri Samash Din, Steno Typist, Addl. Special Mobile Magistrate Court, Billawar is transferred and posted as such in the Court of 1st Additional Munsiff Court (Forest Court), Jammu against the available vacancy.
- 26) Shri Mohd. Taj, Steno Typist, Munsiff Court, Mendhar is transferred and posted as such in the Court of Munsiff/JMIC, Thanamandi against the available vacancy.
- 27) Shri Ashish Mehra, Steno Typist, Munsiff Mobile Magistrate (Traffic) Court, Poonch is transferred and posted as such in the Court of Munsiff/JMIC, R.S.Pura against the available vacancy.
- 28) Ms Pooja Rajput, Steno Typist, Addl. Special Mobile Magistrate Court, Reasi is transferred and posted as such in the Court of Munsiff/JMIC, Bishnah against the available vacancy.

Note: a) All the concerned Presiding Officers shall ensure that transferee is relieved within 10 days from the date of issuance of this order. Concerned Principal District & Sessions Judges shall personally monitor the implementation of this order and report compliance.

b) Any transfer order, issued by any Ld. Principal District & Sessions Judge of a district, which is contrary to this order shall deem to have been superceded by this order.

(By Order)

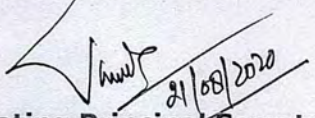
Sd/-
(Jawad Ahmed)
Officiating Principal Secretary to
Hon'ble the Chief Justice

No. 191-96/PSY

Dated: 21-08-2020

Copy to the:

1. Registrar General, High Court of J&K at Srinagar.
2. Registrar Vigilance, High Court of J&K at Srinagar.
3. Registrar Rules, High Court of J&K at Srinagar.
4. All the Principal District & Sessions Judges of Jammu division for information and necessary action. They are requested to circulate copy of this order to all the concerned Presiding Officers in their districts.
5. Order File.
6. Incharge, NIC, High Court wing, Srinagar for uploading the aforesaid Order on the High Court website.


21/08/2020
Officiating Principal Secretary to
Hon'ble the Chief Justice